NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.217/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES:

Tarun Komal Zindal

V/s.

Akshaj Business Facilitators LLP & 2 Ors.

SECTION OF THE COMPANIES ACT: LLP64 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE
39 Seema Kolwadkar Authorized Representative Servi

ORDER CP No.217/LLP64/NCLT/MB/MAH/2017

On the winding up Petition filed by the Petitioner against the LLP namely Akshaj Business Facilitators LLP & 2 Others, the Petitioner is hereby directed to issue notice to the Respondents as envisaged under NCLT Rules.

List this matter for hearing on 4.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)